

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 114/Confdl./2022
II-2-1/2022

Bilaspur, dated the 21st January, 2022

The following Members of Higher Judicial Service as specified in Column No. (2) of the table below, are transferred from the place shown in column No. (3) to the place shown in column No. (4) and are posted as District Judge from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Sessions Judge of the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Kanwar Lal Charyani, Director, Chhattisgarh State Judicial Academy	Bilaspur	Dhamtari	Dhamtari	District and Sessions Judge
2.	Shri Ashok Kumar Sahu, Judge, Family Court	Jagdalpur	Surajpur	Surajpur	District and Sessions Judge
3.	Shri Sudhir Kumar, District and Sessions Judge	Dhamtari	Bilaspur	Bilaspur	District and Sessions Judge

BY ORDER OF THE HIGH COURT


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

Endt. No. 115/Confdl./2022
II-2-1/2022

Bilaspur, dated the 21st January, 2022

Copy forwarded to: -

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd... 2/-

- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([I. & E. and Vigilance]/ S. & A./Judicial/(M.)S. & A./(M.)C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 18)

(1) Shri Kanwar Lal Charyani, Director, Chhattisgarh State Judicial Academy, Bilaspur,

(2) Shri Ashok Kumar Sahu, Judge, Family Court, Jagdalpur,

(3) Shri Sudhir Kumar, District and Sessions Judge, Dhamtari,

for information and compliance. He is directed to take over charge at his new place of posting on or before 05.02.2021 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of receipt of this order under intimation to this Registry.

- 19) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg/Janjgir-Champa/ Jashpur/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 20) All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 21) Additional Registrar (Admn./Works/D.E./ Judicial/Criminal/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 23) I/c. Registrar (Computerization)-cum-C.P.C., E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.

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- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Mediation/ Checker/Civil/Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay
21.01.22

(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL